

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.08.2020 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 719 of 2020	Ranjeet Singh Vs. Karan Motors Pvt. Ltd.	S.V. Rateria	
2.	Comp. App. (AT) (Ins) No. 721 of 2020	Shally Sati Vs. Karan Motors Pvt. Ltd.	S.V. Rateria	
3.	Comp. App. (AT) (Ins) No. 722 of 2020	Deepa Sati Vs. Karan Motors Pvt. Ltd.	S.V. Rateria	
4.	Comp. App. (AT) (Ins) No. 723 of 2020	Hansa Dutt Sati Vs. Karan Motors Pvt. Ltd.	S.V. Rateria	
5.	Comp. App. (AT) (Ins) No. 724-725 of 2020	Surajbari Traders Pvt. Ltd & Anr. Vs. Sumit Binani & Ors.	Sandeep Bajaj	
6.	Comp. App. (AT) (Ins) No. 728 of 2020	Asha Devi Vs. Karan Motors Pvt. Ltd.	S.V. Rateria	
7.	Comp. App. (AT) (Ins) No. 659 of 2020	Manish Kumar Gupta Vs. New Okhla Industrial Development Authority & Ors.	Gurpreet Singh	

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 603 of 2020	Suman Kukrety & Ors. Vs. Manish Kumar Gupta, Resolution Professional of Three C Project Pvt. Ltd. & Ors.	Deepthi Nar	Rachit Mittal
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9.	Comp. App. (AT) (Ins) No. 276 of 2020	Sanjay Lamba. Vs. Union Bank of India & Anr.	Syed Abdul Haseeb	Vivek Kohli-R1 Bilal Aali-R2(IRP)
10.	Comp. App. (AT) (Ins) No. 440 of 2020	Edelweiss Asset Resolution Company Ltd. Vs. Viceroy Hotels Ltd., Represented through Resolution Professional & Anr. With	Arjun Krishnan	Shashank Agarwal Karuchola Koteswara Rao-R1 Satendra K. Rai-R2
11.	Comp. App. (AT) (Ins) No. 441 of 2020	Vistara (ITCL) India Ltd. Vs. Viceroy Hotels Ltd., Represented through Resolution Professional & Anr.	Arjun Krishnan	Shashank Agarwal Karuchola Koteswara Rao-R1 Satendra K. Rai-R2
12.	Comp. App. (AT) (Ins) No. 451 of 2020	Sun Paper Mill Ltd. Vs. S Dhanapal & Ors.	Aditya Verma	Kunal Tandon-R-2, R3, R4 Ravi Raj Gopal-R5
13.	Comp. App. (AT) (Ins) No. 604 of 2020	Ashwin Kisandas Parekh Vs. Forever Glory Trading Ltd. & Ors.	Somiran Sharma	Ankur Khandelwal
14.	Comp. App. (AT) (Ins) No. 632 of 2020	Aparna Enterprise Ltd. Vs. SJR Prime Corporation Pvt. Ltd.	Vishal Ganda	

For Hearing

15.	Comp. App. (AT) (Ins) No. 522 of 2020	Singh Raj Singh Vs. SRS Mediatech Ltd. & Ors.	Nalini	Tarun Batra Sumesh Dhawan-R1 & R2 Vatsala Kak-R3
16.	Comp. App. (AT) (Ins) No. 546 of 2020	Rajratan Babulal Agarwal Vs. Solartex India Pvt. Ltd. & Ors.	Anish Agarwal	Sameer Agarwal-R1 Kailash T. Shah-R2

12:00 Noon

For Hearing

17.	Comp. App. (AT) (Ins) No. 474 of 2020 Part Heard	Sanjeev Kumar Vs. Aithent Technologies Pvt. Ltd. & Anr.	Charu Sachdev	Rishabh Bansal
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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar